

**Report of the Joint Committee
constituted by
the Hon'ble NGT
in
OA.No.63/2022**



**titled
Sajad Rasool
V/s
Union Territory of J&K**

Report of the Joint Committee constituted by the Hon'ble NGT in OA.No. 63/2022 titled Sajad Rasool V/s Union Territory of J&K

1) **Hon'ble National Green Tribunal (NGT)** Principal Bench, New Delhi in its Order dated 02nd February 2022. in **O/A No. 63/2022**, regarding grievance in the application by the applicant Mr.Sajad Rasool against a group called "Kashmir Off Road" ; an associate member of the Federation of Motor Sports Clubs of India, who are using heavy motor vehicles, cars etc, in the green pastures of Nagin Valley, Gulmarg, Tosamaidan, Doodhpathri, Drung etc and the movement of these sports cars in the pasture land is disturbing flora, fauna of the area and also causing noise and air pollution, has passed the following direction;

" Having regard to the seriousness of the allegations and taking note of the photographs enclosed in the complaint, it appears necessary to ascertain the factual position in the matter through a Joint Committee of the Principal Chief Conservator of Forest (HoFF) State of Jammu and Kashmir, SPCB, Secretary Tourism-Kashmir and the District Magistrate of concerned districts. The State PCB will be the Nodal Agency for coordination and compliance. The Joint Committee may meet within four weeks and undertake site visit and look into the grievance of the applicant. Factual and action taken report may be furnished within four months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of Image PDF. List the matter for consideration on 05/07/2022".

2) In compliance to the above directions of the Hon'ble National Green Tribunal, a meeting of the Joint Committee consisting of the Principal Chief Conservator of Forests (HoFF), J&K, Member Secretary, J&K Pollution Control Committee, District Magistrate/Deputy Commissioner, Baramulla, Director Tourism, Kashmir (Representative of Secretary to Government, Tourism Department, J&K), Additional Deputy Commissioner, Budgam (Representative of District Magistrate, and other concerned officers (Special Invitees) at Forest Complex, Sheikhbagh, Srinagar, on 02-03-2022.

3) The Joint Committee consisting of the Principal Chief Conservator of Forests (HoFF), J&K, Member Secretary, J&K Pollution Control Committee,



Additional Deputy Commissioner, Budgam, (Representative of District Magistrate / Deputy Commissioner, Budgam), Deputy Director, Tourism (Adventure), Kashmir (Representative of Secretary to Government, Tourism Department, J&K), and other concerned officers conducted Site Visit on 03-03-2022 at Doodhpathri.

- 4) The copy of Record Note of the Meeting of the Joint Committee held on 02-03-2022 and Site Visit conducted on 03-03-2022, is attached herewith as **Annexure RI**.
- 5) The Joint Committee consisting of the Principal Chief Conservator of Forests (HoFF), J&K, Member Secretary, J&K Pollution Control Committee, Sub Divisional Magistrate, Beerwah, (Representative of District Magistrate / Deputy Commissioner, Budgam), Assistant Director, Tourism, Kashmir (Representative of Secretary to Government, Tourism Department, J&K), and other concerned officers (special invitees) conducted Site Visit on the Green Pastures of Gulmarg, Nagin Valley and Drung on 13-05-2022 and at Green Pastures of Tosamaidan on 14-05-2022.
- 6) The copy of Record Note of the Site Visits of the Joint Committee conducted on 13-05-2022 and 14-05-2022, is attached herewith as **Annexure RII**.

Summary of Factual Position of the Green Pastures of Doodhpathri, Gulmarg, Drung, Nagin Valley and Tosamaidan as observed by the Joint Committee during the Site Visits conducted:

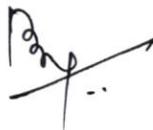
- No vehicular movement in the green pastures at Doodhpathri, Gulmarg, Drung and Nagin Valley, was observed by the committee during the site visit.
- No evidences of disturbance /damage to flora and fauna in the green pastures of Doodhpathri, Gulmarg, Drung and Nagin Valley was observed by the committee during the site visit.
- Evidences of minor surface disturbance to the green pastures of Tosamaidan were observed.
- No incidences of Noise and Air Pollution reported in the green pastures of Drung, Doodhpathri, Gulmarg, Drung, Tosamaidan and Nagin Valley.



- Reportedly no permission has been granted to any vehicular movement in the green pastures of Doodhpathri, Gulmarg, Drung, Tosamaidan and Nagin Valley including Kashmir off Road Organisation.
- Large portion of green pastures at Drung has been fenced by the forest department in the year 2021 to protect and conserve the green pastures at Drung and due to fencing no vehicular movement is possible in the green pastures at Drung.
- A 7 Kms long Trek route from Drung to Danwas has been developed by the Forest Department to promote trekking in the area and the trek route is operational.
- Various afforestation measures and Chain link fencing has been done by the Forest Department in the forest areas at Tosamaidan by which the forests are protected from grazing and natural regeneration of Fir and plantation of Deodar and Kail species were observed and appreciated.

Based on the observation of the Joint Committee made during the Site Visits, the Committee would like to suggest the following:

1. Enforcing strict regulation of Tourism activities and there shall be no vehicular movement in Green Pasture areas of Nagin Valley, Gulmarg, Tosamaidan, Doodhpatri and Drung.
2. Green Pastures of Gulmarg, Drung, Doodhpaptrui, Nagin Valley and Tosamaidan should not be allowed for movement of vehicles and steps be taken to ensure enforcement which may require additional manpower for implementation of any regulation mechanism to be put in place, in this regard.

A handwritten signature in black ink, consisting of a stylized, cursive name that appears to be 'Raj' or similar, written over a horizontal line that ends in an arrowhead pointing to the right.



Meeting of the Joint Committee Held on 02-03-2022 at Forest Complex, Srinagar, in compliance to the directions of Hon'ble NGT in OA.No.63/2022.





Site Visit of Joint Committee at Nagin Valley



Site Visit of Joint Committee at Nagin Valley



Meeting of Joint Committee at Gulmarg



Site Visit of Joint Committee at Doodhpathri



Site Visit of Joint Committee at Drung-Danwas Trek Route developed by J&K Forest Department



Site Visit of Joint Committee at Drung-Danwas Trek Route developed by J&K Forest Department



Site Visit of Joint Committee at Green Pastures of Drung



Site Visit of Joint Committee at Green Pastures of Tosamaidan



Interaction of Joint Committee with Local People at Tosamaidan



Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu



Winter office: November-April
Parivesh Bhawan, Giladri,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph. Fax. 0191-2476925

Summer Office: May-October
Sheikh-ul-Alam Campus,
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Rajbagh, Srinagar (J&K) 190008
Ph. Fax. 0194-2311165.

Email: membersecretaryjkspcb@gmail.com

Record Note of the Meeting of the Committee constituted by the Hon'ble National Green Tribunal (NGT) in OA No:63/2022 titled Sajad Rasool V/s UT of J&K held under the chairmanship of Dr. Mohit Gera, IFS, Principal Chief Conservator of Forests (HoFF), J&K on 02-03-2022 at Forest Complex, SheikhBagh, Srinagar and Site Visit of the Committee on 03-03-2022 at Doodhpatri, Budgam.

Day One: (02-03-2022)

A meeting of the Committee constituted by the Hon'ble National Green Tribunal (NGT) in OA No: 63 / 2022 titled Sajad Rasool V/s UT of J&K was held under the chairmanship of Dr. Mohit Gera, IFS, Principal Chief Conservator of Forests (HoFF), J&K on 02-03-2022 at Forest Complex, SheikhBagh, Srinagar.

The following officers (members) of the committee participated in the meeting:-

1. Member Secretary, Pollution Control Committee, J&K.
2. District Magistrate / Deputy Commissioner, Baramulla. (Through V.C)
3. Director Tourism, Kashmir (Representative of Secretary to Government, Tourism Department J&K)
4. Additional Deputy Commissioner, Budgam. (Representative of District Magistrate, Budgam)

Besides the above officers (Committee Members), APCCF (Chief Conservator of Forests, Kashmir), Conservator of Forests, Srinagar Circle, Regional Director, J&K Pollution Control Committee, Kashmir, Divisional Forest Officer, Pir Panjal Division, Budgam, District Officers of J&K Pollution Control Committee of Budgam and Baramulla Districts and Chief Executive Officer of Gulmarg Development Authority, participated in the meeting as Special Invitees.

At the outset, the Member Secretary, J&K Pollution Control Committee welcomed the Principal Chief Conservator of Forests (HoFF), J&K and all the participants to the meeting and briefed about the directions of the Hon'ble NGT in the OA No:63/2022 titled Sajad Rasool V/s UT of J&K Dated 02-02-2022 and constitution of the committee to ascertain the factual position in the matter and the timelines stipulated by the Hon'ble NGT in this regard.

The Principal Chief Conservator of Forests (HoFF), J&K initiated the discussion by referring to the similar nature of directions of the Hon'ble National Green Tribunal on the protection of pastureland / grasslands in the state of Gujarat in the OA No: 366/2018 (M.A.No:1780/2018) Dated 20-05-2021 and laid emphasis on the provisions of Indian Forest Act,1927 and Jammu and Kashmir Forest Notices regarding use of meadows and highland pastures, Regulations of Tourism / Eco Tourism activities, reporting mechanism in place regarding violations, and corrective measures taken by the stakeholder departments and stressed for adherence to the

timelines specified by the Hon'ble NGT regarding site visit of the committee in the pasture lands alleged to be disturbed by the activities of Kashmir Off Road organisation and furnishing of factual and action taken report by the committee to the Hon'ble NGT.

The APCCF (Chief Conservator of Forests, Kashmir) briefed that the Kashmir Off Road Organisation conduct adventure activities in the Kashmir valley with active participation of large number of youth and following in social media. He further stressed for assessment of carrying capacity of meadows/pastures for tourism activities and laid emphasis on the coordinated efforts of Forest and Tourism Departments for regulating such type of activities in the Forests and Tourism areas and suggested for the involvement of locals in promotion of Eco Tourism in these areas with their inclusion in the regulation mechanism.

The District Magistrate/Deputy Commissioner Baramulla apprised that the pasture areas of Gulmarg and Drung of his district jurisdiction are under snow and extent of alleged damage caused by Kashmir Off Road Organisation can be assessed only after the melting of snow and stressed that the Highland Green Pastures should not be allowed for adventure tourism and an action plan is required to be prepared on the basis of carrying capacity assessment. He also suggested that the action plan also shall address the additional manpower requirement for implementation of any regulation mechanism to be put in place.

The Director Tourism, Kashmir enlisted the procedure for allowing permission to the organisations and trekking groups for undertaking tourism activities as per norms in vogue and apprised that the Tourism department usually issue conditional permission subject to further permission from Forest Department, District Administration, Wildlife Department and other concerned authorities. and apprised that the Tourism Department has not issued any permission to Kashmir Off Road Organisation for conduct of any Tourism activity in the green pasture areas of Nagin Valley, Gulmarg, Tosamaidan, Doodhpatri, Drung etc. He further revealed that the demand of tourism is growing in Kashmir by which more employment opportunities are being provided to the local youth under Mission Youth Programme and highlighted about the guidelines issued for Trekking in designated Trekking Routes in Kashmir valley with Ground level monitoring by Monitoring Teams. He also stressed for carrying capacity assessment of meadows/pastures and coordinated efforts of Forest and Tourism Departments and District Administration in regulation of Tourism / Eco Tourism activities and to check the adventure tourism activities.

The Additional Deputy Commissioner, Budgam apprised about the regulations imposed by the district administration Budgam on various tourism activities like permission of only registered organisations and associations are allowed for trekking in designated trek routes in tourism areas and laid emphasis on regulating the movement of vehicles in Tourism areas and stressed for no damage of green pastures and assured active cooperation of the district administration Budgam in imposing of regulations in this regard.

The Regional Director J&K Pollution Control Committee Kashmir apprised the chair that the District Officers of J&K Pollution Control Committee of Budgam and Baramulla districts hitherto have not received any complaints of Air and Noise pollution from the public with regard to the tourism and adventure activities in their respective jurisdictions and stressed for regulation of vehicular movement in green pasture areas.



The Divisional Forest Officer, Pir Panjal Division, Budgam apprised that no permission has been given by the Forest Department for conducting adventure activities in the green pastures of Tosamaidan and Doodhpathri areas and briefed about various pro environment and afforestation measures carried out by the Forest Department in these areas for the conservation of pastures and forests and highlighted on the construction of drains all along the roads to restrict vehicular movement in the green pasture areas. He also stressed for coordinated efforts of the Forest and Tourism Departments and District Administration Budgam in conservation of the green pastures and Forests.

The Chief Executive Officer, Gulmarg Development Authority apprised that only during January 2018, the Gulmarg Development Authority has issued permission to Kashmir Off Road Organisation for conducting Tourism Activities as per norms within the limits of Gulmarg Development Authority and after that no permission has been issued to the organisation and stressed for development of Trek routes with specific regulations on vehicular movement in the green pastures.

After threadbare discussion, the following decisions were taken:

1. The Committee shall conduct the first site visit to Doodhpathri Green Pasture area on 03-03-2022 to ascertain the factual position on ground and subsequent visits to other areas shall be planned and conducted by the committee within the stipulated time period.
2. Assessment of Carrying Capacity of the green pasture areas of Nagin Valley, Gulmarg, Tosamaidan, Doodhpathri, Drung etc shall be conducted by the concerned stakeholder departments for regulating Tourism/Eco Tourism activities in these areas before issuing permissions, in future.
3. Enforcing strict regulation of Tourism/Adventure Activities and there shall be no vehicular movement in Green Pasture areas of Nagin Valley, Gulmarg, Tosamaidan, Doodhpathri, Drung etc.
4. Strengthening the coordination of Forest and Tourism Departments, Tourism Development Authorities and District Administration in the conservation of green pasture areas of Nagin Valley, Gulmarg, Tosamaidan, Doodhpathri, Drung and similar areas in J&K.

The meeting ended with a vote of thanks to the Chair.

Day Two: (03-03-2022)

As per the decision taken in the meeting held on 02-03-2022, the committee conducted site visit on 03-03-2022 at Doodhpathri. The following officers (members) of the committee accompanied the Principal Chief Conservator of Forests (HoFF), during the site visit:-

1. Member Secretary, Pollution Control Committee, J&K.
2. Additional Deputy Commissioner, Budgam. (Representative of District Magistrate, Budgam)
3. Deputy Director Tourism (Adventure), Kashmir. (Representative of Secretary to Government, Tourism Department, J&K)

Besides the above officers (Committee Members), APCCF (Chief Conservator of Forests, Kashmir), Conservator of Forests, Srinagar Circle, Regional Director, J&K Pollution Control Committee, Kashmir, Divisional Forest Officer, Pir Panjal Division, Budgam, District Officer of J&K Pollution Control Committee, Budgam, Deputy Director, Forest Protection Force, Budgam

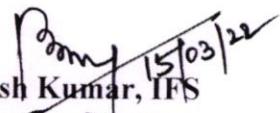
and Chief Executive Officer of Doodhpathri Development Authority, accompanied the PCCF (HoFF) during the site visit as Special Invitees.

Observations of the Committee during the Site Visit at Doodhpathri:

1. The Green Pasture Area of Doodhpathri area has been found to be fully covered with Snow and during the site visit fresh snow fall also has been observed and the committee could not able to ascertain the factual position on ground.
2. Horses, Mules and few Snow Bikes are found to be in operation in the path / road area with the permission of Tourism Department, Doodhpathri Development Authority and District Administration, Budgam.

Decisions taken by the Committee:

After the site visit at Doodhpathri and taking into consideration of the snow cover in the area, the committee unanimously decided to conduct the site visits in the green pasture areas of Nagin Valley, Gulmarg, Tosamaidan, Doodhpathri, Drung etc after melting of the snow in these areas during the month of April 2022.


K. Ramesh Kumar, IFS
Member Secretary
J&K Pollution Control Committee.

No: - JKPCC/NGT/121/022/1211-25
Dated:- 15-03-2022

Copy for information and necessary action to the:-

1. Deputy Commissioner / District Magistrate, Baramulla.
2. Deputy Commissioner / District Magistrate, Budgam.
3. Conservator of Forests, Srinagar Circle.
4. Regional Director, J&K Pollution Control Committee, Kashmir.
5. Director, Tourism, Kashmir.
6. Additional Deputy Commissioner, Budgam.
7. Divisional Forest Officer, Pir Panjal Division, Budgam
8. District Officer, J&K Pollution Control Committee, Budgam.
9. District Officer, J&K Pollution Control Committee, Baramulla..
10. Chief Executive Officer, Doodhpathri Development Authority.
11. Chief Executive Officer, Gulmarg Development Authority.
12. P.S to Principal Chief Conservator of Forests (HoFF), J&K for information of the PCCF (HoFF), J&K.
13. P.S to Secretary (Tourism) to Government of J&K for information of the Secretary Tourism.
14. P.S to APCCF/Chief Conservator of Forests, Kashmir for information of the APCCF / CCF Kashmir.
15. P.A. to the Chairperson, Pollution Control Committee, J&K for information of the Chairperson.



Winter office: November-April
Parivesh Bhawan, Gladni,
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Ph. Fax. 0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu/Srinagar

ANNEXURE. R II

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbagh, Srinagar (J&K) 190008
Ph. Fax. 0194-2311165.

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Record Note of the Site Visit of the Joint Committee constituted by the Hon'ble National Green Tribunal (NGT) in OA No:63/2022 titled Sajad Rasool V/s UT of J&K, conducted under the chairmanship of Dr. Mohit Gera, IFS, Principal Chief Conservator of Forests (HoFF), J&K on 13-05-2022 and 14-05-2022.

Day One:13-05-2022: Site Visit at Green Pastures of Nagin Valley, Drung, Gulmarg:

In compliance to the directions of the Hon'ble National Green Tribunal, dated 02-02-2022 in OA No:63/2022 titled Sajad Rasool V/s UT of J&K, the Joint Committee constituted by the Hon'ble NGT Dr. Mohit Gera, IFS, Principal Chief Conservator of Forests (HoFF), J&K, conducted Site Visit in the Green Pastures at Nagin Valley, Drung, Gulmarg on 13-05-2022.

The following officers (Members) of the committee participated in the Site Visit:-

1. Member Secretary, J&K Pollution Control Committee.
2. Assistant Director Tourism, Kashmir. (Representative of Secretary to Government, Tourism Department J&K)
3. Tehsildar, Tangmarg (Representative of District Magistrate / Deputy Commissioner, Baramulla)

Besides the above Officers (Committee Members), APCCF (Chief Conservator of Forests, Kashmir), Conservator of Forests, Srinagar Circle, Regional Director, J&K Pollution Control Committee, Kashmir, Divisional Forest Officer, Tangmarg Division, District Officer of J&K Pollution Control Committee, Baramulla District and Chief Executive Officer of Gulmarg Development Authority, participated in the Site Visit as Special Invitees.

The Principal Chief Conservator of Forests (HoFF), J&K welcomed all the participants to the Site Visit and briefed about the directions of the Hon'ble NGT in the OA No:63/2022 titled Sajad Rasool V/s UT of J&K Dated 02-02-2022 and the role of the committee to ascertain the factual position of disturbance of flora, fauna and also causing Noise and Air Pollution in the green pastures at Nagin Valley, Drung and Gulmarg, alleged to have be done by Kashmir Off Road Organisation.

After the briefing, the committee conducted site visit in the green pastures of Nagin Valley, Drung and Gulmarg and the observations of the committee are listed as under:

Observations of the Committee during the Site Visit at Nagin Valley:

1. The Green Pastures at Nagin Valley falls in the Forest Compartment 34 of Tangmarg Forest Division.

2. DFO Tangmarg reported that no vehicular movement is allowed in the green pastures of Nagin Valley.
3. No vehicular movement in the green pastures of Nagin valley was observed by the committee during the site visit.
4. No evidences of disturbance /damage to flora and fauna in the green pastures of Nagin Valley was observed by the committee during the site visit.
5. The District Officer Pollution Control Committee reported no incidences of Noise and Air Pollution in the green pastures of Nagin valley.
6. The Assistant Director Tourism and Tehsildar Tangmarg have reported that no permission has been granted to any vehicular movement in the green pastures of Nagin Valley including Kashmir Off Road Organisation.

Observations of the Committee during the Site Visit at Drung:

1. The Green Pastures at Drung falls in the Forest Compartment 59 of Tangmarg Forest Division.
2. DFO Tangmarg reported that no vehicular movement is allowed in the green pastures of Drung.
3. No vehicular movement in the green pastures at Drung was observed by the committee during the site visit.
4. No evidences of disturbance /damage to flora and fauna in the green pastures of Drung was observed by the committee during the site visit.
5. The District Officer Pollution Control Committee reported no incidences of Noise and Air Pollution in the green pastures of Drung.
6. The Assistant Director Tourism and Tehsildar Tangmarg have reported that no permission has been granted to any vehicular movement in the green pastures of Drung including Kashmir Off Road Organisation.
7. The Committee observed that a large portion of green pastures at Drung has been fenced. The DFO Tangmarg reported that the fencing has been done in the year 2021 by the Agrostology wing of the Forest department to protect and conserve the green pastures at Drung and due to fencing no vehicular movement is possible in the green pastures at Drung.
8. The Committee observed a trek route during the visit and the DFO Tangmarg reported that a 7 Kms long Trek route from Drung to Danwas has been developed by the Forest Department to promote trekking in the area and the trek route is operational.

Observations of the Committee during the Site Visit at Gulmarg:

1. The Green Pastures at Gulmarg falls in the Forest Compartment 37 of Tangmarg Forest Division.
2. No vehicular movement in the green pastures at Gulmarg was observed by the committee during the site visit.
3. No evidences of disturbance /damage to flora and fauna in the green pastures of Gulmarg was observed by the committee during the site visit.
4. The District Officer Pollution Control Committee reported no incidences of Noise and Air Pollution in the green pastures of Gulmarg.
5. The Assistant Director Tourism and Tehsildar Tangmarg have reported that no permission has been granted to any vehicular movement in the green pastures of Gulmarg including Kashmir Off Road Organisation.



6. The Chief Executive Officer of Gulmarg Development Authority reported that no permission has been granted to any vehicular movement in the green pastures of Gulmarg including Kashmir Off Road Organisation and the green pastures/meadows at Gulmarg has been completely fenced.
7. The Committee observed that the green pastures/meadows at Gulmarg have been fenced.

After the site visit at Nagin Valley, Drung and Gulmarg the committee decided to conduct the site visits in the green pasture areas of Tosamaidan on 14-05-2022.

Day Two: 14-05-2022: Site Visit at Green Pastures of Tosamaidan:

As decided on 13-05-2022, the committee led by Dr. Mohit Gera, PCCF (HoFF) conducted site visit on 14-05-2022 at green pastures of Tosamaidan. The following officers (Members) of the committee participated during the site visit:

1. Member Secretary, J&K Pollution Control Committee.
2. Sub Divisional Magistrate, Beerwah. (Representative of District Magistrate, Budgam)
3. Assistant Director Tourism, Kashmir (Representative of Secretary to Government, Tourism Department J&K)

Besides the above Officers (Committee Members), APCCF (Chief Conservator of Forests, Kashmir), Conservator of Forests, Srinagar Circle, Regional Director, J&K Pollution Control Committee, Kashmir, Divisional Forest Officer, Pir Panjal Division, Budgam, District Officer of J&K Pollution Control Committee, Budgam and Deputy Director, Forest Protection Force, Budgam accompanied the PCCF (HoFF), J&K during the site visit as Special Invitees.

Observations of the Committee during the Site Visit at Tosamaidan:

1. The Divisional Forest Officer, Pir Panjal Division, Budgam reported that no permission has been given by the Forest Department for vehicular movement in the green pastures of Tosamaidan and briefed about various afforestation measures carried out by the Forest Department in Tosamaidan for the conservation of pastures and forests.
2. Evidences of minor surface disturbance to the green pastures of Tosamaidan were observed by the committee during the site visit.
3. The District Officer Pollution Control Committee reported no incidences of Noise and Air Pollution in the green pastures of Tosamaidan.
4. The Sub Divisional Magistrate Beerwah and Assistant Director Tourism have reported that no permission has been granted to any vehicular movement in the green pastures of Tosamaidan including Kashmir Off Road Organisation.
5. The Committee observed that chain link fencing has been done by the Forest Department in the forest areas at Tosamaidan by which the forests are protected from grazing and natural regeneration of Fir and plantation of Deodar and Kail species were observed and appreciated.
6. The DFO Pir Panjal Division, Budgam reported that the fencing shall be extended to cover the entire green pasture areas/meadows at Tosamaidan from the current year 2022-23 onwards and a special project proposal has been submitted to the Government for allotment of funds.

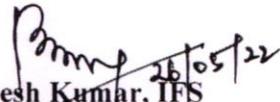


7. The Committee also interacted with the local people at Tosamaidan and representatives of Tosamaidan Conservation Forum who extended full support to the Government in regulation of vehicular movement to Tosamaidan. They also requested full restriction on vehicular movement on the meadows of Tosamaidan.

Decisions taken by the Committee:

After the site visits at Nagin Valley, Drung, Gulmarg, Doodhpathri and Tosamaidan the committee unanimously decided the following action:

1. No vehicular movement shall be allowed in the green pastures of Nagin Valley, Drung, Gulmarg, Doodhpathri and Tosamaidan in order to protect and conserve the green pastures.
2. The Departments of Forest, Tourism, District Administrations of Baramullah, Budgam and Tourism Development Authorities of Gulmarg and Doodhpathri shall work in tandem for the regulation of tourism activities and ensure no vehicular movement on the green pastures and forests of Nagin Valley, Drung, Gulmarg, Doodhpathri and Tosamaidan.


K. Ramesh Kumar, IFS
Member Secretary
J&K Pollution Control Committee.


No: - JKPCC/NGT/121/184-197
Dated:- 26-05-2022

Copy for information and necessary action to the:-

1. Deputy Commissioner / District Magistrate, Baramulla.
2. Deputy Commissioner / District Magistrate, Budgam.
3. Conservator of Forests, Srinagar Circle.
4. Regional Director, J&K Pollution Control Committee, Kashmir.
5. Director, Tourism, Kashmir.
6. Divisional Forest Officer, Tangmarg Division, Tangmarg.
7. Divisional Forest Officer, Pir Panjal Division, Budgam
8. District Officer, J&K Pollution Control Committee, Budgam.
9. District Officer, J&K Pollution Control Committee, Baramulla..
10. Chief Executive Officer, Gulmarg Development Authority.
11. P.S to Principal Chief Conservator of Forests (HoFF), J&K for information of the PCCF (HoFF), J&K.
12. P.S to Secretary (Tourism) to Government of J&K for information of the Secretary Tourism.
13. P.S to APCCF/Chief Conservator of Forests, Kashmir for information of the APCCF / CCF Kashmir.
14. P.A. to the Chairperson, Pollution Control Committee, J&K for information of the Chairperson.